

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 28/AM10 HELD ON 07.10.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 28/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 07.10.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 27/AM10 held on 30.09.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

3.1.1	Case No. A-86	MACRO POLYFILMS LTD.	HQ F. No. 01/87/050/00171/AM08/DES-VII	Status: Approved
	NC No.: 28/AM10 Dated: 07.10.2009	Adv. Lic. No. 0810065625 Dated 27.06.2007	RLA F. No. 08/24/040/00085/AM08	

Application: Request is for amendment in the description of export product.

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II dated 11.01.2008, following adhoc norms are **approved** with modification in the description of export item in supersession of earlier norms ratified in NC Meeting No. 40/AM08 held on 13.02.2008 (Case No. 2/20/87-ALC1/2007):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 70+/-1%)	1 kg	1. Soya Fatty Acid	0.225 kg
		2. Phthalic Anhydride	0.335 kg
		3. Glycerine	0.210 kg

4. Toluene

0.315 kg

ONLINE CASES

1

Case No.:51/15/81-ALC2/2008	Party Name:NYPRO FORBES PRODUCTS PVT LTD.,	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Approved
HQ File :01/81/050/00219/AM09/	RLA File :04/24/040/00043/AM09/	Lic.No/Date:0410096234 04.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	85049090	61/0- COVER -A UA9535 FOR AC2N MODEL (MOULDED PLASTIC COMPONENT OF CELL PHONE CHARGER)	2000000.000	Number	5380000.00	132839.51 US\$
2	85049090	61/0- COVER - B UA0340 FOR AC2N MODEL (INSERT MOULDED PLASTIC COMPONENT OF CELL PHONE CHARGER)	2000000.000	Number	10980000.00	271111.11 US\$
3	85049090	61/0- COVER - A UA0137 FOR AC3N MODEL (MOULDED PLASTIC COMPONENT OF CELL PHONE CHARGER)	2000000.000	Number	3040000.00	75061.73 US\$
4	85049090	61/0- COVER - B UA0138 FOR AC3N MODEL (INSERT MOULDED PLASTIC COMPONENT OF CELL PHONE CHARGER)	2000000.000	Number	12480000.00	308148.15 US\$
5	85049090	61/0- COVER - A UA0418 FOR AC3E MODEL (MOULDED PLASTIC COMPONENT OF CELL PHONE CHARGER)	2000000.000	Number	2440000.00	60246.91 US\$
6	85049090	61/0- COVER - B UA0149 FOR AC3E MODEL (INSERT MOULDED PLASTIC COMPONENT OF CELL PHONE CHARGER)	2000000.000	Number	11560000.00	285432.10 US\$
				Total	45,880,000.00	1,132,839.51

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39206190	BAYBLEND KU2 1514-901510 BLACK OR MN 3600 HA BLACK OR EQUIVALENT (PLASTIC RAW MATERIAL PC+ABS ALLOY OR PC BLACK)	30460.000	K.G	4019059.93	98385.80 US\$
2	39206190	BAYBLEND KU2 1514-901510 BLACK OR MN 3600 HA BLACK OR EQUIVALENT (PLASTIC RAW MATERIAL PC+ABS ALLOY OR PC BLACK)	27000.000	K.G	3562528.50	87210.00 US\$
3	74199930	PIN (BRASS PIN FOR CELL PHONE CHARGER)	4200000.000	Number	6485346.00	158760.00 US\$
4	39206190	BAYBLEND KU2 1514-901510 BLACK OR MN 3600 HA BLACK OR EQUIVALENT (PLASTIC RAW MATERIAL PC+ABS ALLOY OR PC BLACK)	13760.000	K.G	1815570.08	44444.80 US\$
5	39206190	BAYBLEND KU2 1514-901510 BLACK OR MN 3600 HA BLACK OR EQUIVALENT	31000.000	K.G	4090310.50	100130.00 US\$

		(PLASTIC RAW MATERIAL PC+ABS ALLOY OR PC BLACK)				
6	74199930	PIN (BRASS PIN FOR CELL PHONE CHARGER)	4200000.000	Number	6485346.00	158760.00 US\$
7	39206190	BAYBLEND KU2 1514-901510 BLACK OR MN 3600 HA BLACK OR EQUIVALENT (PLASTIC RAW MATERIAL PC+ABS ALLOY OR PC BLACK)	12500.000	K.G	1649318.75	40375.00 US\$
8	39206190	BAYBLEND KU2 1514-901510 BLACK OR MN 3600 HA BLACK OR EQUIVALENT (PLASTIC RAW MATERIAL PC+ABS ALLOY OR PC BLACK)	32000.000	K.G	4222256.00	103360.00 US\$
9	74199930	PIN BRIDGE (BRASS PIN BRIDGE FOR CELL PHONE CHARGER)	2100000.000	Number	4864009.50	119070.00 US\$
				Total	37,193,745.26	910,495.60

Decision: With D/o C&PC OM No. 46011/40/2009-PC.II dated 24.09.2009, the Committee decided to **approve** adhoc norms as per **SION H29**.

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Polycarbonate with Metallic/ Non-metallic components	1 kg	1. Polycarbonate Resin/ Moulding Powder/ Granules	1.05 kg/kg content in export.
		2. Metallic Components used during insert moulding	Net + 2% wastage.
		3. Metallic/Non- Metallic Components	Net + 1% wastage.

2	Case No.:13/38/87-ALC1/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Approved
	HQ File :01/87/050/00610/AM09/	RLA File :03/95/040/00426/AM09/	Lic.No/Date:0310486214 12.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- STER PEG 600 (Polyethylene Glycol 600)	89028.000	K.G	8216394.12	195861.60 US\$
				Total	8,216,394.12	195,861.60

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39072090	PEG 600	90808.500	K.G	7322098.51	172082.22 US\$
				Total	7,322,098.51	172,082.22

Decision: With D/o C&PC OM No. 46011/90/2007-PC.II dated 30.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
STER PEG 600 (Polyethylene Glycol 600) (Colourless)	1 kg	PEG 600	1.01 kg

16	Case No.:1/14/87-ALC1/2009	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Approved
	HQ File :01/87/050/00087/AM10/	RLA File :03/95/040/00484/AM09/	Lic.No/Date:0310518635 06.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39159042	63/0- PET FLAKES WASHED	200000.000	K.G	7581600.00	180000.00 US\$
				Total	7,581,600.00	180,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39159042	PET BOTTLES / PET BOTTLE CRUSH SCRAP	260000.000	K.G	6653400.00	156000.00 US\$
				Total	6,653,400.00	156,000.00

Decision: With D/o C&PC OM No. 46011/144/2006-PC.II dated 19.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PET Flakes	1 MT	PET Bottle Waste/Scrap	1.10 MT

17	Case No.:3/14/87-ALC1/2009	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Approved
	HQ File :01/87/050/00089/AM10/	RLA File :07/24/040/00037/AM10/	Lic.No/Date:0710064617 07.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269080	63/0- FLEXIBLE PLASTIC TANKS / FLELXI TANK - Cont. Liquid Line 315960 Kgs. PP Laminated Fabrics 159600 Kgs Flange 12000 Nos Valve/Hose Assembly 12000 Nos Bolt clamp 12000 Nos Adhesive Tape 4800 Rolls PP Corrugated sheet 12000 sheets	475560.000	K.G	117585000.00	2340000.00 US\$
				Total	117,585,000.00	2,340,000.00
SLNo.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011000	LIQUID LINER FILM	341236.000	K.G	49518813.20	968109.73 US\$
2	39171020	PP FLANGES / GLANDS	12000.000	Number	3256976.30	63675.00 US\$
3	82034090	2 INCH/3 INCH PP VALVES OR HOSE ASSEMBLY.	12000.000	Number	21069452.30	411915.00 US\$
4	82034090	BOLT CLAMP/JUBILEE CLIP/CLIPS	12000.000	Number	2428218.40	47472.50 US\$
5	39191000	ADHESIVE TAPE-SIZE 50 MM X 25 MTR-1 ROLL COIL	4800.000	Number	927567.20	18134.25 US\$
6	39191000	PP CORRUGATED SHEETS - SIZE 2330 MM X 1220 MM.	12000.000	Number	9056784.00	177063.22 US\$
7	39172390	PP LAMINATED FABRIC ROLLS / CUT PIECES 24000 PCS.	177360.000	K.G	18501497.30	361710.60 US\$
				Total	104,759,308.70	2,048,080.30

Decision: With D/o C&PC OM No. 46011/182/2005-PC.II dated 13.11.2006, following adhoc are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Flexible Tank	1 kg	1. Relevant Three Layer Co-extruded Plastic Film (Liquid Liner)	1.05 kg
		2. PP Flanges/Glands	Net to Net
		3. PP Valves	Net to Net
		4. Bolt Clamp	Net to Net
		5. Adhesive Tape	Net to Net

6. PP Corrugated Sheet	Net to Net
7. Relevant PP Laminated Fabrics	1.05 kg

35	Case No.:1/25/87-ALC1/2009	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Approved
	HQ File :01/87/050/00190/AM10/	RLA File :05/24/040/00290/AM10/	Lic.No/Date:0510248892 07.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40550000	62/0- Expansion & Contraction Joint Made out of PVC nitrile Blend Heat Resistant	120000.000	K.G	7440000.00	155000.00 US\$
				Total	7,440,000.00	155,000.00
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC RESIN TC- SUSPENSION GRADE QULITY STANDARD	16800.000	K.G	554400.00	11550.00 US\$
2	40025900	NITRILE BUTADIENE RUBBER (NBR) TC HEAT RESISTANT QUALITY STANDARD	39480.000	K.G	3158400.00	65800.00 US\$
3	38123010	RUBBER CHEMICALS & ACCELERATORS TC NON STAINING QUALITY STANDARD	1920.000	K.G	153792.00	3204.00 US\$
4	29173920	DOP TC SOFTENER QUALITY STANDARD	37800.000	K.G	1727393.00	35987.00 US\$
				Total	5,593,985.00	116,541.00

Decision: With D/o C&PC OM No. 46011/14/2008-PC.II dated 08.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expansion & Contraction Joint made out of PVC-NBR Blend	1 kg	1. PVC Resin (Suspension Grade)	0.140 kg
		2. Nitrile Butadiene Rubber (NBR)	0.329 kg

3.	Di-Octyl Phthalate	0.315 kg
4.	Ruber Chemicals & Accelerators	0.016 kg

Case No.:3/28/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Approved
HQ File :01/87/050/00211/AM10/	RLA File :03/94/040/00224/AM10/	Lic.No/Date:0310539325 25.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011010	63/0- XLPE COMPOUND	300.000	M.T	22560000.00	480000.00 US\$
				Total	22,560,000.00	480,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	Low Density Polythylene (LDPE)	300.000	M.T	15993600.00	336000.00 US\$
2	39123000	Di- Cumylperoxide (DCP) Cross Linking Agent	6.000	M.T	1285200.00	27000.00 US\$
3	38123090	Antioxidant (Irganox 1024) Cross Linking Agent	3.000	M.T	2142000.00	45000.00 US\$
				Total	19,420,800.00	408,000.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 29/87-ALC1/2008 dated 29.10.2008, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LDPE Granules	1.00 kg
		2. Di-Cumylperoxide (DCP)	0.02 kg
		3. Antioxidant (Irganox 1024)	0.01 kg

Case No.:4/28/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Approved
HQ File :01/87/050/00212/AM10/	RLA File :03/94/040/00322/AM10/	Lic.No/Date:0310539328 25.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39011090	63/0- XLPE SIOPLAS COMPOUND	500.000	M.T	39641250.00	825000.00 US\$
				Total	39,641,250.00	825,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39011010	LINER LOW DENSITY POLYETHYLENE (LLDPE)	486.000	M.T	30569764.00	624510.00 US\$
2	29310000	TRI METHOXY VINYL SILANE (VTMOS)	12.500	M.T	3365312.50	68750.00 US\$
3	39123000	DI-CUMYLPEROXIDE (DCP)	0.400	M.T	78320.00	1600.00 US\$
4	38123090	ANTIOXIDANT (IRGANOX 1024)	0.400	M.T	97900.00	2000.00 US\$
				Total	34,111,296.50	696,860.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 4/87-ALC1/2008 dated 30.04.2008, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1 kg	1. Liner Low Density Polyethylene (LLDPE)	0.9720 kg
		2. Tri-Methoxy Vinyl Silane (VTMOS)	0.0250 kg
		3. Di-Cumylperoxide (DCP)	0.0008 kg
		4. Antioxidant (Irganox 1024)	0.0008 kg

34

Case No.:4/23/87-ALC1/2009	Party Name:POLYLINK POLYMERS(INDIA)LIMITED	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Approved
HQ File :01/87/050/00183/AM10/	RLA File :08/24/040/00123/AM10/	Lic.No/Date:0810082534 25.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	63/0- XLPE Compound	48.000	M.T	3720000.00	75303.00 US\$
				Total	3,720,000.00	75,303.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011000	LLDPE Granules	48.768	M.T	3131881.00	63398.40 US\$
2	29310020	Vinyl Thrimethoxy Silane	0.528	M.T	234749.00	4752.00 US\$
3	28096000	Dicumyl Peroxide	0.048	M.T	40547.00	820.80 US\$
4	38122000	Irganox (THIS LICENCE HAS BEEN ISSUED AS PER PARA 4.7.1 OF H.B.POLICY AS PER ALC .MEETING NO.39/AM09 DT.7.1.2009 UNDER F.NO. 08/24/40/91/AM09)	0.096	M.T	19918.00	403.20 US\$
				Total	3,427,095.00	69,374.40

Decision: As per Agenda, the advance authorization was issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 39/AM09 dt. 07.01.2009 . Hence, case was **withdrawn**.

3.3 Following applications are **deferred**:

MANUAL CASES

3.3.1	Case No. A-84	GUARNIFLON INDIA PVT. LTD.	HQ F. No. 01/87/050/00390/AM09/DES-VII	Status: Deferred
	NC No.: 28/AM10	Adv. Lic. No.	RLA F. No.	

	Dated: 07.10.2009	0310483587 Dated 25.08.2008	03/94/040/00368/AM09	
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Application: Request is for amendment in the description of export product.

Position: D/o C&PC will furnish comments.

Deferred for three weeks.

3.3.2	Case No. A-85	DCM SHRIRAM CONSOLIDATED	HQ F. No. 01/87/050/00490/AM09/DES-VII	Status: Deferred
	NC No.: 28/AM10 Dated: 07.10.2009	Adv. Lic. No. 0510229596 Dated 21.10.2008	RLA F. No. 05/24/040/00377/AM09	

Application: Request is for i) inclusion of additional Import Item and ii) increase the quantity of Export Item from 200 MT to 495 MT.

Position: The Committee considered the request of the firm and decided to obtain a copy of Self Declared Norms of firm and Corresponding Certified Engineer Certificate from RLA.

Deferred for four weeks.

ONLINE CASES

3	Case No.:3/31/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00513/AM09/	RLA File :31/24/040/00046/AM09/	Lic.No/Date:3110035954 03.11.2008	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.:3/39/87-ALC1/2008	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
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	HQ File :01/87/050/00623/AM09/	RLA File :31/24/040/00043/AM09/	Lic.No/Date:3110036660 29.12.2008	Defer Date:21.10.2009
	Position: DIPP will furnish comments.			

5	Case No.:19/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00730/AM09/	RLA File :03/95/040/00398/AM09/	Lic.No/Date:0310505328 03.02.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

6	Case No.:20/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00731/AM09/	RLA File :03/95/040/00405/AM09/	Lic.No/Date:0310505336 03.02.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

7	Case No.:11/1/87-ALC1/2009	Party Name:SHOBIKAA IMPEX,	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00715/AM09/	RLA File :32/24/040/00063/AM09/	Lic.No/Date:3210039943 06.03.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.:14/6/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00035/AM10/	RLA File :02/24/040/00190/AM08/	Lic.No/Date:0210124372 17.03.2009	Defer Date:18.11.2009
	Position: D/L No. 46011/44/2009-PC.II dated 16.06.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

9	Case No.:4/15/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00109/AM10/	RLA File :02/24/040/00253/AM08/	Lic.No/Date:0210124577 19.03.2009	Defer Date:18.11.2009

Position: D/L No. 46011/44/2009-PC.II dated 16.06.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.

10	Case No.:1/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00705/AM09/	RLA File :02/24/040/00237/AM09/	Lic.No/Date:0210124709 24.03.2009	Defer Date:18.11.2009
	Position: D/L No. 46011/44/2009-PC.II dated 16.06.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

11	Case No.:2/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00706/AM09/	RLA File :02/24/040/00239/AM09/	Lic.No/Date:0210124712 24.03.2009	Defer Date:18.11.2009
	Position: D/L No. 46011/44/2009-PC.II dated 16.06.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

12	Case No.:4/2/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00004/AM10/	RLA File :02/24/040/00223/AM09/	Lic.No/Date:0210125231 01.04.2009	Defer Date:18.11.2009
	Position: D/L No. 46011/44/2009-PC.II dated 16.06.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

13	Case No.:2/5/87-ALC1/2009	Party Name:NILKAMAL LTD	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00011/AM10/	RLA File :03/95/040/00967/AM09/	Lic.No/Date:0310516029 17.04.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.:6/14/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date:18.11.2009
	Position: D/L No. 46011/62/2009-PC.II dated 18.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

15	Case No.:1/7/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00038/AM10/	RLA File :09/24/040/00031/AM10/	Lic.No/Date:0910037819 01.05.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

18	Case No.:14/14/87-ALC1/2009	Party Name:STYLO TABLEWARES	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00100/AM10/	RLA File :24/24/040/00001/AM10/	Lic.No/Date:2410024736 14.05.2009	Defer Date:21.10.2009
	Position: D/o C&PC will furnish comments.			

19	Case No.:9/14/87-ALC1/2009	Party Name:B.R.SPINNERS (P) LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00095/AM10/	RLA File :30/24/040/00006/AM10/	Lic.No/Date:3010061246 14.05.2009	Defer Date:11.11.2009
	Position: D/o C&PC will furnish comments.			

20	Case No.:1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598 15.05.2009	Defer Date:18.11.2009
	Position: D/L No. 46011/61/2009-PC.II dated 14.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

21	Case No.:14/17/87-ALC1/2009	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00130/AM10/	RLA File :03/94/040/00216/AM10/	Lic.No/Date:0310524185 15.06.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

22	Case No.:15/14/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00101/AM10/	RLA File :03/94/040/00229/AM10/	Lic.No/Date:0310525063 19.06.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:18.11.2009
	Position: D/L No. 46011/61/2009-PC.II dated 14.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

24	Case No.:7/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00112/AM10/	RLA File :04/24/040/00315/AM09/	Lic.No/Date:0410105775 30.06.2009	Defer Date:18.11.2009
	Position: D/L No. 46011/61/2009-PC.II dated 14.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

25	Case No.:8/15/87-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00113/AM10/	RLA File :03/94/040/01057/AM09/	Lic.No/Date:0310526499 30.06.2009	Defer Date:28.10.2009
	Position: Reply is awaited from the firm.			

26	Case No.:6/19/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00149/AM10/	RLA File :08/24/040/00087/AM10/	Lic.No/Date:0810081519 17.07.2009	Defer Date:18.11.2009
	Position: D/L No. 46011/62/2009-PC.II dated 18.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

27	Case No.:3/18/87-ALC1/2009	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00141/AM10/	RLA File :05/24/040/00190/AM10/	Lic.No/Date:0510246238 21.07.2009	Defer Date:21.10.2009
	Position: DIPP will furnish comments.			

28	Case No.:3/19/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:28/87-ALC1/2009	Status: Deferred
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			07.10.2009	
	HQ File :01/87/050/00146/AM10/	RLA File :03/95/040/00230/AM10/	Lic.No/Date:0310530607 24.07.2009	Defer Date:18.11.2009
Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.				

29	Case No.:3/22/87-ALC1/2009	Party Name:BAYER MATERIALSCIENCE PVT LTD	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00175/AM10/	RLA File :04/24/040/00065/AM10/	Lic.No/Date:0410106917 17.08.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

30	Case No.:6/22/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00178/AM10/	RLA File :03/95/040/00313/AM10/	Lic.No/Date:0310533990 18.08.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

31	Case No.:7/22/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00179/AM10/	RLA File :04/24/040/00068/AM10/	Lic.No/Date:0410107039 19.08.2009	Defer Date:18.11.2009
	Position: D/L No. 46011/61/2009-PC.II dated 14.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

32	Case No.:1/23/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00180/AM10/	RLA File :05/24/040/00273/AM10/	Lic.No/Date:0510248117 24.08.2009	Defer Date:21.10.2009
	Position: Copy of application is awaited from RLA.			

33	Case No.:2/23/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00181/AM10/	RLA File :05/24/040/00279/AM10/	Lic.No/Date:0510248118	Defer

		24.08.2009	Date:21.10.2009
Position: Copy of application is awaited from RLA.			

36	Case No.:2/25/87-ALC1/2009	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00191/AM10/	RLA File :05/23/040/00032/AM10/	Lic.No/Date:0510248960 09.09.2009	Defer Date:18.11.2009
	Position: With DIPP letter dated 07.10.2009, the firm may be requested to furnish the past production data of item of export and corresponding consumption of various raw material duly certified by Central Excise.			

37	Case No.:1/28/87-ALC1/2009	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00209/AM10/	RLA File :02/24/040/00106/AM10/	Lic.No/Date:0210131938 23.09.2009	Defer Date:28.10.2009
	Position: Copy of application is awaited from RLA.			

38	Case No.:2/28/87-ALC1/2009	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00210/AM10/	RLA File :05/23/040/00052/AM10/	Lic.No/Date:0510249910 24.09.2009	Defer Date:28.10.2009
	Position: Copy of application is awaited from RLA.			

41	Case No.:5/28/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:28/87-ALC1/2009 07.10.2009	Status: Deferred
	HQ File :01/87/050/00213/AM10/	RLA File :05/24/040/00324/AM10/	Lic.No/Date:0510250013 29.09.2009	Defer Date:21.10.2009
	Position: Copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
